

**National Company Law Tribunal**

**Allahabad Bench**

CP NO. 2/ND/2007

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2017**

**NAME OF THE COMPANY:** Sudarshan Doors Pvt Ltd & ors

**SECTION OF THE COMPANIES ACT/I & B CODE:** 397/398 of the Companies Act of 1956

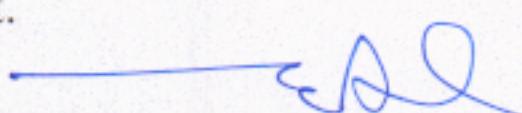
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Adesh Tandon PCS		Respondent.	Adesh Tandon.
2.	Saurabh Srivastava Adv.		Petitioner	

**CP No.2/ND/2008**

Sh. Ankit Kumar Singh PCS, proxy for Sh. Saurabh Srivastava, Advocate for petitioner. Sh. Adesh Tandon PCS, for Respondent Company. He files Counter to application for restoration of interim order passed earlier in favour of the petitioner.

Therefore, the case is fixed for argument.

Dated:11.12.2017

  
H.P. Chaturvedi, Member (Judicial)

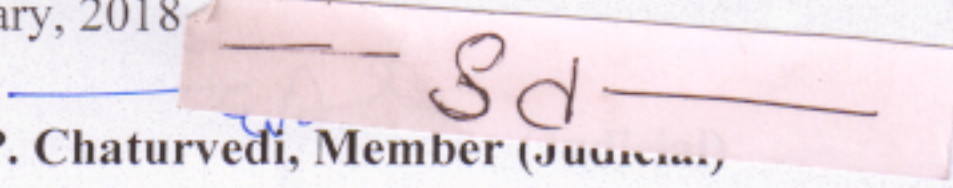
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Md. Zaid  
(Stenographer)

**Later on**

Sh. Saurabh Srivastava Advocate, appeared for petitioner and requested for continuance of interim order dated 09.11.2017. Hence, the same is continued until further order.

The matter to be listed on 11<sup>th</sup> January, 2018

Dated:11.12.2017

  
H.P. Chaturvedi, Member (Judicial)

Typed by:  
Md. Zaid  
(Stenographer)